NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20-2 2017. 01-23-2017

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali 2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

| C.P No. or CA No. | T.P No. | Purpose | Section | Name of the Parties | |
|----------------------|---------|---------------|---------|---------------------|--|
| CA246/15 | 194/16 | Clarification | 621A | M/s BMM Ispat Ltd. | |

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION BY WHOM

Respondent)

SIGNATURE

1. A.M. SRIDHARAN REP. S.RANGARAJAN 9 845 37 1897

(Petitioner Petitioner

ORDER

Representative of Petitioner Company is present. He reported that the Counsel appearing for Petitioner is unable to attend the Tribunal today and sought adjournment. Hence posted to 20/04/2017.

Member (J)

Member (T)